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CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

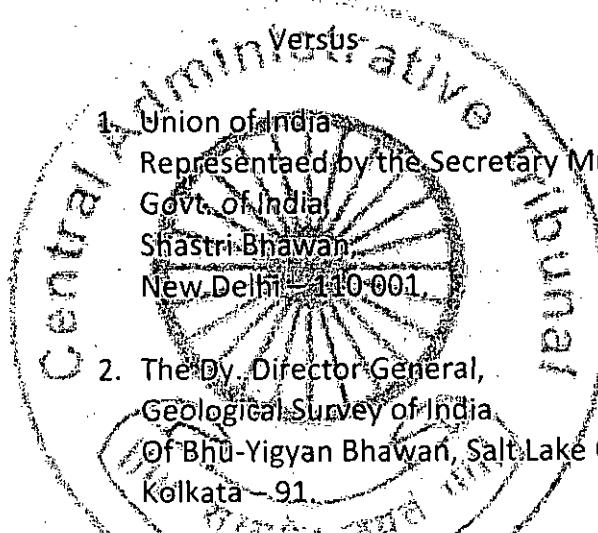
O.A/350/1578/2014

Date of Order: 26.02.2019

Coram: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Mr. N.Neihsial, Administrative Member

Sujit Kr. Mondal,
S/O Sri Panchanan Mondal
Of Ex casual worker under
DG/CHQ/GSI/CAL
Residing at Vill Ramchandrapur,
P.S Chhayaghoria,
Dist 24 Parganas (North)

... Applicant.



... Respondents.

For the Applicant(s): None

For the Respondent(s): Ms. R.Basu, Counsel

ORDER (ORAL)

Manjula Das, Member (J):

None appears for the applicant.

Ms. R.Basu, Ld. Counsel appearing for the Official Respondents, is present and heard.

We find from the record that this is a long pending matter of the year 2014. We also note that the Central Administrative Tribunal has been established to give speedy justice. However, since none appeared on behalf of the applicant, it is presumed that the applicant is not interested to prosecute the matter further. Accordingly, the O.A. is dismissed for default.

(N.Neihsial)
Member (A)

(Manjula Das)
Member (J)

RK/PS

